

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1572
TO BE ANSWERED ON THE 12TH DECEMBER, 2023

CHEMICAL FREE FARMING

1572. SHRI NIHAL CHAND:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether natural farming is being promoted as chemical free farming by the Government and if so, the details thereof, State-wise;
- (b) whether the Government has taken any initiatives to provide organic certification assistance to individual farmers, which is not a part of existing organic scheme, if so, the details thereof; and
- (c) whether any alternative scheme is being formulated by the Government to reduce the excessive consumption of Urea in the country, if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI ARJUN MUNDA)

(a): Government is promoting natural farming as chemical free farming since 2019-2020 through a sub-scheme namely Bharatiya Prakritik Krishi Paddhati (BPKP) under Paramparagat Krishi Vikas Yojana (PKVY). So far 4.09 lakh ha area has been sanctioned and Rs. 55.99 Crore has been released for natural farming in 8 states under BPKP across the country. An areas of 1.48 lakh ha have also been sanctioned for promotion of natural farming along the Ganga Corridor. To motivate farmers to adopt natural farming and to enhance the reach of natural farming, the Government has formulated National Mission on Natural Farming (NMNF) as a separate and independent scheme by up scaling the BPKP.

(b): Under Paramparagat Krishi Vikas Yojana (PKVY) scheme provision has been made for providing assistance of Rs. 2700/ha for 3 years for Participatory Guarantee System (PGS) / National Programme for Organic Production (NPOP) organic certification to individual farmers who are not part of the PKVY scheme. States are required to identify individual farmers and encourage them to register with concerned Regional Council (RC) under PGS- India programme/ Accreditation certification body under NPOP. Enrolled farmers will have to register on the Jaivik Kheti Portal with their C-1 status. State will access the details of farmers from jaivik kheti portal. Based on state-wise registration and verification, funds are provided as reimbursement directly to RCs or certification bodies. In

case a farmer is having land less than 1.00 ha, then the cost will be calculated on prorata basis.

(c): For reducing excessive consumption of urea, under Soil Health Card (SHC)/ Soil Health Management (SHM) schemes, Government is promoting Integrated Nutrient Management (INM) through judicious use of chemical fertilizers in conjunction with bio-fertilizers and organic manures for improving soil health, fertility and productivity. Under PKVY & MOVCNER scheme organic manure and bio-fertilizers are used for organic farming which reduces the consumption of chemical fertilizers including urea.
